

of contributions by private managements may not necessarily be uniform. Nevertheless, it is essential that the quantum of these contributions should be settled at the time of establishment of the institution concerned.

(b) In assessing the expenditure of an institution it should be ensured that the admissible items are generally according to the standards prescribed by All India Council for Technical Education and its Regional Committees.

(c) As regards fees, the institutions should not charge more than those presented for State Government Institutions or 25% of the approved gross expenditure. The scale of fees should normally be according to recommendations of All India Council for Technical Education viz. tuition fees of Rs. 360/- for engineering colleges and Rs. 180/- for polytechnics and special fees of Rs. 40/- both for colleges and polytechnics.]

SAFETY TESTING OF COMMERCIAL VEHICLES

*235. SHRI M. RUTHNASWAMY : Will the Minister of TRANSPORT AND SHIPPING be pleased to state :

(a) What is the present system of safety testing of commercial vehicles in India;

(b) whether these tests include testing of the maximum weight each of these commercial vehicles can bear; and

(c) what are the arrangements for ensuring that the requirements for safety are observed?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DAR-SHAN) : (a) and (c) According to the provisions of the Motor Vehicles Act, a certificate of fitness has to be obtained in respect of every transport vehicle to the effect that it complies with the requirements of Chapter V of that Act and the Rules made thereunder. Before grant or renewal of such a certificate the vehicle is inspected by a Motor Vehicles Inspector appointed by the State Government concerned. In inspecting the vehicle, the Motor Vehicles Inspector has to bear in mind the safety factors in-volved in the operation of vehicles e.g., the steering system, braking system, transmission, condition of chassis, tyres, lights, etc. A certificate of fitness may be

refused if, at the time of inspection, it is found that the vehicle does not comply with the provisions of the said Chapter V and the Rules made thereunder. A persons driving a vehicle in an unsafe condition is also liable to be prosecuted under Section 121 of the Act.

(b) The registering authorities appointed under the Motor Vehicles Act accept the maximum laden weight of a commercial vehicle, as given by the manufacturers, as the basis for the fixation of registered laden weight.

GANDHI MURDER INQUIRY COMMISSION

*236. SHRI Y. ADINARAYANA REDDY : Will the Minister of HOME AFFAIRS be pleased to refer to reply to Starred Question No. 217 given in the Rajya Sabha on the 8th May, 1968 and state :

(a) whether the enquiry by Justice J. L. Kapur in the Gandhi Murdsr case has since been completed; and

(b) if so, what are its findings?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : (a) No, Sir. The term of the Commission has been extended upto September 30, 1968.

(b) Does not arise.

SENAS IN STATES

◆237. SARDAR RAM SINGH :
SHRI D. THENGARI :
SHRI M. ASAD MADANI :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that a large number of senas have made appearances in different states recently;

(b) Whether some of these senas are strictly communal or regional in character;

(c) whether Government are aware of the fact that some of these organisations are getting liberal foreign assistance; and

(d) if so, what are the details in this regard and what is the reaction of Government in the matter?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) to (d) A number of volunteer

organisations, some of which are called 'Senas' have come into being during the last three years. Some of them have a regional or communal bias. Government have no information about foreign financial assistance to any of these organisations. Government keep a close watch on their activities and appropriate action under the law is taken as and when necessary.

ARCHAEOLOGY REVIEW COMMITTEE

505. PROF. SAIYID NURUL HASAN : Will the Minister of EDUCATION be pleased to State :

(a) the decision which Government have taken on the report of the Archaeology Review Committee; and

(b) what steps have been taken, or are proposed to be taken, to implement the recommendations accepted by Government ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (PROF. SHER SINGH) : (a) and (b) A number of recommendations of the Committee had been accepted for implementation but, with the exception of a few, it has not been possible to implement them so far due to financial limitations.

ARCHAEOLOGICAL SURVEY OF INDIA

506. PROF. SAIYID NURUL HASAN: Will the Minister of EDUCATION be pleased to state :

(a) the functions of the Archaeological Survey of India;

(b) whether Government have modified the functions of the Survey recently; and

(c) if so, what are the particulars thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (PROF. SHER SINGH): (a) The functions of the Archaeological Survey of India are as follows :—

(1) Preservation of Monuments—

- (a) Structural repairs
- (b) Preparation of Survey Plans of monuments
- (c) Chemical preservation
- (d) Maintenance of gardens.

(2) Research and Publication—

- (a) Explorations and Excavations

- (b) Epigraphy and Numismatics
- (c) Environmental Archaeology
- (d) Architectural Survey
- (e) Preparation of Archaeological altas
- (f) Survey of Antiquities
- (g) Publication of (i) Ancient India bulletin of the Archaeological Survey of India; (ii) Annual Report of Indian Epigraphy; (Hi) Epigraphia Indica (iv) Epigraphia Indica—Arabic and Persian Supplement; (v) Indian Archaeology—A Review; (vi) Guide Books; (vii) Memoirs; and (viii) Picture Post Cards.

(b) No, Sir.

(c) Does not arise.

“कास्टेशिया”

507. श्रीमती विद्यावती चतुर्वेदी : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या “कास्टेशिया” नामक संस्था का कोई अधिवेशन भारत में होने वाला है;

(ख) यदि हां, तो इस पर कितना खर्च होने की आशा है; और

(ग) प्रस्तावित अधिवेशन का क्या उद्देश्य है ?

CASTASIA

507. SHRIMATI VIDYAWATI CHATURVEDI : Will the Minister of EDUCATION be pleased to state :

(a) whether any session of an institution called "Castasia" is going to be held shortly in India;

(b) if so, what is the amount of expenditure expected to be incurred on it; and

(c) what is the object of the proposed session?]

शिक्षा मंत्री (डा० त्रिगुण सेन) : (क) जी हां, एशिया के विकास हेतु विज्ञान तथा शिल्पविज्ञान के अनुप्रयोग पर एक अन्तर-

†[] English translation.